

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 932
TO BE ANSWERED ON 26.07.2021

Reduction in Courses in a Semester

932. SHRIMATI VANGA GEETHA VISWANATH:
SHRI KOMATI REDDY VENKAT REDDY:
SHRI KOTHA PRABHAKAR REDDY:
SHRI MANNE SRINIVAS REDDY:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the students may take up to 40% of the total courses in a semester in a programme through Swayam (Study Webs of Active Learning for Young Aspiring Minds); and
- (b) if so the details thereof/response received/suggestions received, State wise also and action taken as on date and proposals rejected by Government so far and details of pending in this regard and by when action will be taken?

ANSWER
MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)

(a) & (b) The University Grants Commission (UGC) has notified Credit Framework for Online Learning Courses through SWAYAM (Study Webs of Active Learning for Young Aspiring Minds) Regulations, 2021 on 25th March, 2021 in suppression to the UGC Credit Framework for Online Learning Courses through SWAYAM Regulation, 2016 whereby it facilitate to allow up to 40% of the total courses being offered in a particular programme in a semester through the online learning courses offered through SWAYAM Platform.

The credits/marks obtained by the candidate enrolled in universities for SWAYAM Certificate will be counted in the transcript of the Candidate, only if the University has adopted MOOCs Courses offered on SWAYAM Platform for Credit Transfer as per the UGC (Credit Framework for Online Learning Courses through SWAYAM Regulations, 2021).
